

14.25 hrs.

The Lok Sabha re-assembled after Lunch at twenty-five minutes past Fourteen of the Clock.

14.25 hrs.

MATTERS UNDER RULE 377

(i) Need for central financial assistance to complete hydro-electric projects in Jammu and Kashmir State

SHRI ABDUL RASHID KABULI (Srinagar) : Sir, Failure in the electricity this winter also has created numerous difficulties to the people of Jammu and Kashmir State in general and, Kashmir Valley in particular. The Handicrafts Production Centres, hotels and even business establishments have suffered and added to the sufferings of people already shivering in cold.

The answer to this chronic problem of shortage of electricity within and outside the State would be to finance and complete as quickly as possible, State's gigantic hydro-electric schemes like Dul Hasti, Salal Uri, etc. 391 MW Dul Hasti Hydel Project in the Central sector suffers bureaucratic vagaries besides being starved of funds. (Uri Hydel Project (270-400 MW) would be maximum power generating Scheme in the Valley. 345 MW Salal Hydel Project also in the Central Sector is lagging behind schedule as a result of financial stringencies. Lack of funds for the Hydro-electric Projects in State and Central Sectors is resulting in delay and manifold increase in cost. This only deprives the State and the Centre from sufficient supply of electricity for the development of agrarian and industrial schemes.

In the first phase, the State's electricity production is estimated at 10,000 MW, bulk of which could be supplied to the rest of the country. The capacity of the rivers of this State to generate electricity is tremendous. One scientific survey of River Chinab puts its potential at 25,000 MW. Besides, Jhelum, Sindh and Lidder remain vast reservoirs of energy. The Centre must invest in the

State's Hydro-electric Schemes on priority basis.

(ii) Need to ensure early implementation of Daitari Steel Project in Orissa

SHRI ARJUN SETHI (Bhadrak) : In October, 1980, the Government of India decided to set up a new Steel Plant in Orissa State. Hence Government have set up a wholly-owned Central Government company (Neelachal Ispat Nigam Ltd.) on the 27th March, 1982, to set up a steel plant at Daitari in Orissa. MECON were entrusted with the responsibility of preparing a Detailed Project Report which was to be completed by the last quarter of 1983.

The Detailed Project Report of the Daitari Project is still to be submitted by the MECON, the consultant. No investment decision by the Centre and financial tie-ups with foreign firms have so far been made.

If the reports are true, the company has no funds whatsoever to take up the infrastructural works at the site. It cannot even pay the cost of a few acres of land acquired by the State Government for setting up the plant. Further, recruitment of staff by Neelachal Ispat Nigam has been stopped. The 20 odd brilliant technologists who had quit their former posts to join the new project are now a disillusioned lot.

There has been a feeling amongst the employees and the general public in the State that the Project has been downgraded in the priority list of the Union Steel Ministry.

Against this backdrop, the prospect of early implementation of Daitari Steel Project appears gloomy.

Therefore, I urge upon the Central Government to ensure that in no way the project is downgraded in priority.

(iii) Unsatisfactory working of DESU

SHRI BHEEKHABHAI (Banswara) : Sir, I am drawing your attention to a matter of urgent importance since, if immediate remedial action is not taken, it may endanger

lives of lakhs of people. The problem is regarding working of the Jhilmil District of the Delhi Electric Supply Undertaking.

The lighting arrangements even on the main roads of national importance like the G.T. Road from the old Yamuna Bridge upto the U.P. border are very inadequate.

There are no lights on the road beyond Preet Vihar to Anand Vihar and U.P. border. This is in spite of the fact that the I and B Minister himself has assured the residents of the area that this would be done shortly. However, no action has been taken so far by DESU.

Domestic connections to the intending small house builders of the approved colonies are very much delayed.

There is too much delay in installing connections even when all the necessary facilities are provided by the consumers

The maintenance of the street lights in colonies like Yojana Vihar is so poor that this has caused a lot of fear in the minds of the residents about their proper security. This is so in spite of many written complaints.

The engineers and the officers of the Jhilmil District are hardly available in their rooms most of the time and the reply given is that they have gone for site inspection.

I, therefore, suggest that a high level inquiry be conducted into the working of the Jhilmil district. Unless, this is done immediately, I am afraid that the situation would worsen day by day.

(iv) **Financial help to Rajasthan Government for repairs of roads damaged due to military exercises**

श्री वृद्धि चन्द्र जैन (बाड़मेर) : उपाध्यक्ष महोदय, राजस्थान प्रान्त के सीमावर्ती, बाड़मेर, जैसलमेर, बीकानेर, जोधपुर एवं गंगानगर जिलो मे थल सेना का सैनिक अभ्यास कार्य करीब 15 वर्षों से सर्दी के दिनों में प्रतिवर्ष चल रहा है। थल सेना अभ्यास के समय बड़े-बड़े वाहनो, टैकरों आदि का

प्रयोग करती है। उक्त वाहनो के प्रयोग के कारण राज्य की सैकड़ों सड़कें तहस-नहस एवं क्षतिग्रस्त हुई है, जिसके कारण राज्य को करोड़ों रुपयों की हानि हुई है।

राज्य की जनता का आवागमन मे बाधा के कारण बड़े कष्ट का सामना करना पड़ रहा है।

राज्य सरकार की वित्तीय स्थिति इस प्रकार की नहीं है, जो प्रतिवर्ष उक्त सड़कों की मरम्मत एवं सुधार का कार्य हाथ में ले।

अतः केन्द्र सरकार के रक्षा विभाग से निवेदन है कि वे अपने प्रतिनिधि को तुरन्त मौके पर भेजें और राज्य सरकार के प्रतिनिधि को साथ में लेकर सम्पूर्ण नुकसान का पता लगाकर राज्य सरकार को मुआवजे के रूप में तुरन्त से तुरन्त राशि प्रदान कराएं, ताकि गर्मी की वर्षा से पहले-पहले उक्त सड़कों की मरम्मत एवं सुधार का कार्य संपूर्ण किया जा सके।

14.37 hrs.

[MR. SPEAKER *in the Chair*]

(v) **Need to restore the earlier admission policy in J.N.U.**

श्री बी०डी० सिंह (फूलपुर) : अध्यक्ष महोदय, जवाहरलाल नेहरू विश्वविद्यालय ने 1973 में प्रवेश की एक ऐसी नीति को स्वीकृति किया था एवं सत्र 1974-75 से क्रियान्वित किया था, जिससे निर्बल वर्ग के तथा सामाजिक आर्थिक दृष्टि से पिछड़े तथा पिछड़े क्षेत्रों के परिवारों के छात्रों को विशेष सुविधा प्रदान करके उन्हें विश्व-विद्यालय में उच्च शिक्षा प्राप्त करने का अवसर मुलभ कर दिया जाता था। परन्तु अभी हाल में विश्वविद्यालय के अधिकारियों ने निर्णय लेकर उस प्रवेश नीति को समाप्त कर दिया। इसका परिणाम यह होगा कि उन छात्रों को, जो सामाजिक, आर्थिक अथवा क्षेत्रीय दृष्टि से पिछड़े हैं, प्रवेश के समय अंकों में वह छूट नहीं प्रदान की जाएगी, जो पूर्व प्रवेश नीति के अन्तर्गत प्रदान की जाती थी।